

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
12-07-2024 AT 10:30 AM**

**CP (IB) No. 66/95/HDB/2024
AND
IA (IBC) 1234/2024 in CP (IB) No. 66/95/HDB/2024
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Union Bank of India

...Petitioner

AND

M/s. K M R Enterprises, Personal Guarantor and
M/s. Smaat India Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1234/2024

No representation for the Creditor. Learned Resolution Professional Mr.B.Naga Bhushan present. Proof of Service of notice to Personal Guarantor filed, as per the same Personal Guarantor is delivered. PG called absent, treated PG has not objections. For hearing, call on 05.08.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**